GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO. 719 TO BE ANSWERED ON 23.07.2018

Pupil Teacher Ratio

719. SHRI G.M.SIDDESHWARA: SHRI ANOOP MISHRA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Pupil Teacher Ratio in schools has been reduced to 30:1 in all schools in the country and if so, the details thereof;
- (b) the details of schools which have maintained the Pupil-Teacher Ratio and physical infrastructure in schools as mandated under the Right of Children to Free and Compulsory Education (RTE) Act;
- (c) whether the Government has set any target to achieve the said goals, as mandated in the Act; and
- (d) if so, the details of progress made in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a)& (b): The RTE Act, 2009 in its Schedule lays down Pupil-Teacher Ratio (PTR) for both primary and upper primary schools. At primary level, the PTR norm is 30:1 and at the upper primary level it is 35:1. As per the Unified District Information System For Education (UDISE) 2015-16, the PTR at national level for primary schools is 23:1 and upper primary schools is 17:1. As per UDISE 2015-16, overall 66.1% of government schools in the country have PTR as per RTE norms.

The Right to Children to Free and Compulsory Education (RTE) Act, 2009 norms provide for an allweather building consisting of, inter alia, at least one classroom for every teacher and an office-cumstore-cum-Head teacher's room, barrier free access, separate toilets for boys and girls, safe and adequate drinking water facility to all children and playground. The details of the infrastructure compliant schools in the country are follows:

RTE compliance with facilities (Government)Elementary Level								
	Schools	Girls	Boys	Drinking	RAMP	Boundary	Playground	Library
		Toilet	Toilet	water		wall		
Total	1072742	1037815	1059763	1040167	755182	636045	602253	916778

(c) & (d): The Central Government has launched an Integrated scheme for School Education -Samagra Shiksa, from 2018-19 which subsumes the erstwhile centrally sponsored schemes of Sarva Shiksha Abhiyan, Rashtriya Madhyamik Shiksha Abhiyan (RMSA) and Teacher Education Scheme(TE). The scheme has provision for providing assistance to the State and UTs for additional teachers to maintain PTR, infrastructural strengthening of schools including additional classrooms, toilets, drinking water facilities, ramp, boundary wall and library as per norms of the scheme. The Central Government has also issued advisories to the States & UTs for redeployment of teachers to ensure that appropriate PTR is maintained as per norms in all the schools.
